

(b) if so, the salient features of the proposed Cashew Board; and

(c) the time by which the said board is likely to be set up?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Kidnappings

3057. KUMARI SUSHILA TIRIYA :
DR. M.P. JAISWAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether about thirty girls and boys have been kidnapped over the past two months on the banks of Yamuna in Delhi;

(b) if so, the reasons therefor;

(c) whether a majority of the people in this area are migrants from Bangladesh;

(d) if so, whether they have been granted citizenship; and

(e) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). No, Sir. According to the information received from the Delhi Police, three girls and one boy were reported to have been kidnapped from the banks of the Yamuna in Delhi during June and July 1996. The three girls in question have since been recovered.

(c) to (e). There is a mixed population at the Yamuna Pusta/Bank. On identification, illegal migrants are deported back to the country of their origin. The number of Bangladeshi national deported from this area during 1995 and 1996 (upto 31.7.1996) was 183 and 47 respectively.

[Translation]

Recruitment of Junior Accounts Assistant

3058. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether as per the employment notice dated August 21, 1995 Railways Recruitment Board, Bhopal have recruited ex-servicemen to the post of Jr. Account Assistant;

(b) if so, whether the Quota of Scheduled Castes/Scheduled Tribes and other backward classes has been filled up;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether the Government have taken any action against those found guilty for flouting the rules; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (f). Information is being collected and shall be laid on the Table of the Sabha.

Gauge Conversion in Rajasthan

3059. SHRI NIHAL CHAND CHAUHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to convert Canalloop metre gauge rail line of Shri Ganganagar, Suratgarh-Ramsingh nagar Rail line and Shri Ganganagar-Hanumangarh Rail line into broad gauge rail lines as the farmers and businessmen have been facing difficulties in transportation of their goods; and

(b) if so, the time by which the said rail-lines are likely to be converted into broad gauge?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The work will be taken up and completed during 9th Plan period.

Manmad-Dhule-Nardana-Indore Rail Line

3060. DR. SAHEBRAO SUKRAM BAGUL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been a long pending demand for Mamad-Dhule-Nardana-Indore rail line;

(b) whether the Ministry have sanctioned the estimates for this rail line in March, 1996;

(c) if so, details in this regard; and

(d) the time likely to be taken for completion thereof and the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) to (d). Reconnaissance Engineering-cum-Traffic Surveys for construction of new BG line from Manmad to Shirpur via Malegaon, Dhule and Nardana are currently in progress. Further consideration of the projects will be possible, once the results of the surveys become available.

Due to constraint of resources, the proposal for extension of the BG line from Shirpur to Indore has not been taken up for consideration.